

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 74 of 2022(SZ) &

I.A. No. 192 of 2022(SZ)

IN THE MATTER OF:

Thiru.Rathnasamy,

Tiruppur District

... Applicant(s)

Versus

The District Collector

Tiruppur District,

Tiruppur and others

... Respondent(s)

INDEX

S.No	Date	Description	Page No.
1	19.07.2023	Report Filed by the Revenue Divisional Officer	1-3
2	18.07.2023	Annexure I	4-6

(Note: The page numbers are found in the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel

National Green Tribunal

South Zone

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 74 of 2022(SZ) &

I.A. No. 192 of 2022(SZ)

IN THE MATTER OF:

Thiru. Rathnasamy,
Tiruppur District

... Applicant

Versus

The District Collector
Tiruppur District,
Tiruppur and others

... Respondents

**REPORT FILED BY THE REVENUE DIVISIONAL OFFICER ON THE ORDERS OF
THE HO'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**

I, R.Jaswanth Kannan S/o. Ramesh, aged about 28 years residing at Revenue Divisional Officer Quarters, Udumalpet, Tiruppur District holding office as Revenue Divisional Officer, Udumalpet, Tiruppur District and as such well acquainted with the facts from the records available at on the office.

1. It is respectfully submitted that the Hon'ble Tribunal in its order dated 29.05.2023, directed as follows.

“ By and large the private respondents before us who are the crushing units have expressed their willingness to cooperate in the process of blacktopping the roads which they are regularly using, it is for the Block Development Officer (BDO) and the Revenue Divisional Officer (RDO) to grab the opportunity and ensure that the roads are blacktopped. ”

Revenue Divisional officer
Udumalpet.

2. It is respectfully submitted that the Hon'ble Tribunal in its order dated 29.05.2023, directed as follows.

“The Revenue Divisional Officer (RDO) is directed to measure the distance to be blacktopped and mark it in the plan with the approximate expenditure for the same..”

3. It is humbly submitted that the Survey was conducted on 18.07.2023.
4. It is respectfully submitted that this is a shared pathway in extent. The Block Development Officer, Madathukulam Block submitted a estimate of Rs.21 lakhs for the distance of 370 meters stretching with 6.4 meters width for laying the tarmac road.
5. This pathway of 370 metres is the Pathway for KMS Quarry (SF.No: 481/1B) and Maruthachalam Quarry (SF.No: 530/2A3). But presently, Maruthachalam Quarry is inoperative though they have the Rough Stone License from 25.01.2022 to 24.01.2027.

The Pathway where the road to be laid with tar and blacktopping

S.F.No	Classification	Distance
534/2B	Panchayat Cart Track	292Meters
533	Government Quarry	78 Meters

6. It is humbly submitted that the approximate amount of Rs 21 Lakhs to be shared between the Two Quarries, depending upon the revenue generated by them.
7. It is respectfully submitted to the Hon'ble National Green Tribunal the FMB, the Estimate given by BDO are attached.

Signature:

(With seal)



Revenue Divisional officer
Udumalpet.

VERIFICATION

I, R.Jaswanth Kannan, S/o. Ramesh, working as Revenue Divisional Officer, Udumalpet, Tiruppur District do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Date: 19/07/2023

Signature:

(With Seal)



Revenue Divisional officer
Udumalpet.

பணிநிர்ணயப்படிக்க

பார்வை:- பார்வை மட்டு பரிசீலனை செய்யும்

பிள் மெர்சன் : 74/ 2022SZ

I.A. No 192/2022 (SZ)

பார்வைகள் காரணம் உத்தரவிடப்பட்டிருக்கிறது

உட்பட, அமலாபு கிராமம் க.ச. எண். 534/2B-ஊம்
 மற்றும் க.ச. 533-ல் அமைந்திருக்கின்ற மண் காணல்
 தேவிய 0.00௦௭ சாணல் விவகாரத்து 530-ல் அரிமம்
 கோரியுள்ள விவகாரத்து ஆகியும் 6.4 மீட்டர்
 அகல சாண், 370.0 மீட்டர் விளமும் தற்போது
 நிலவியலில் அமைந்திருக்கிறது. கீழ்க்கண்ட
 உத்தரவிடப்பட்டிருக்கின்ற காரணம் ஒப்பீட்டின்
 பரிசீலனை ஆரம்பித்து உண்ணத்தியும், பிரச்சாரம்
 போக்குகளை ஒப்பீட்டின் மண் காணல்
 பரிசீலனை உண்ணத்தியும், அளவிட்டு ஒப்பீட்டின்
 கூட்டு உணர்ப்பும் சூயர் ஒப்பீட்டின் மேலிடமற்றும்
 பணிநிர்ணயப்படிக்க.

Handwritten signature and date 13.23

வட்ட துணை ஆய்வாளர் (நி.அ.)
வட்டாட்சியர் அலுவலகம்
மடத்துக்குளம்

Handwritten signature in blue ink

Revenue Divisional officer
Udumalpet.

District : Tiruppur

Taluk : MADATHUKULAM

Village : Maivadi 1-2

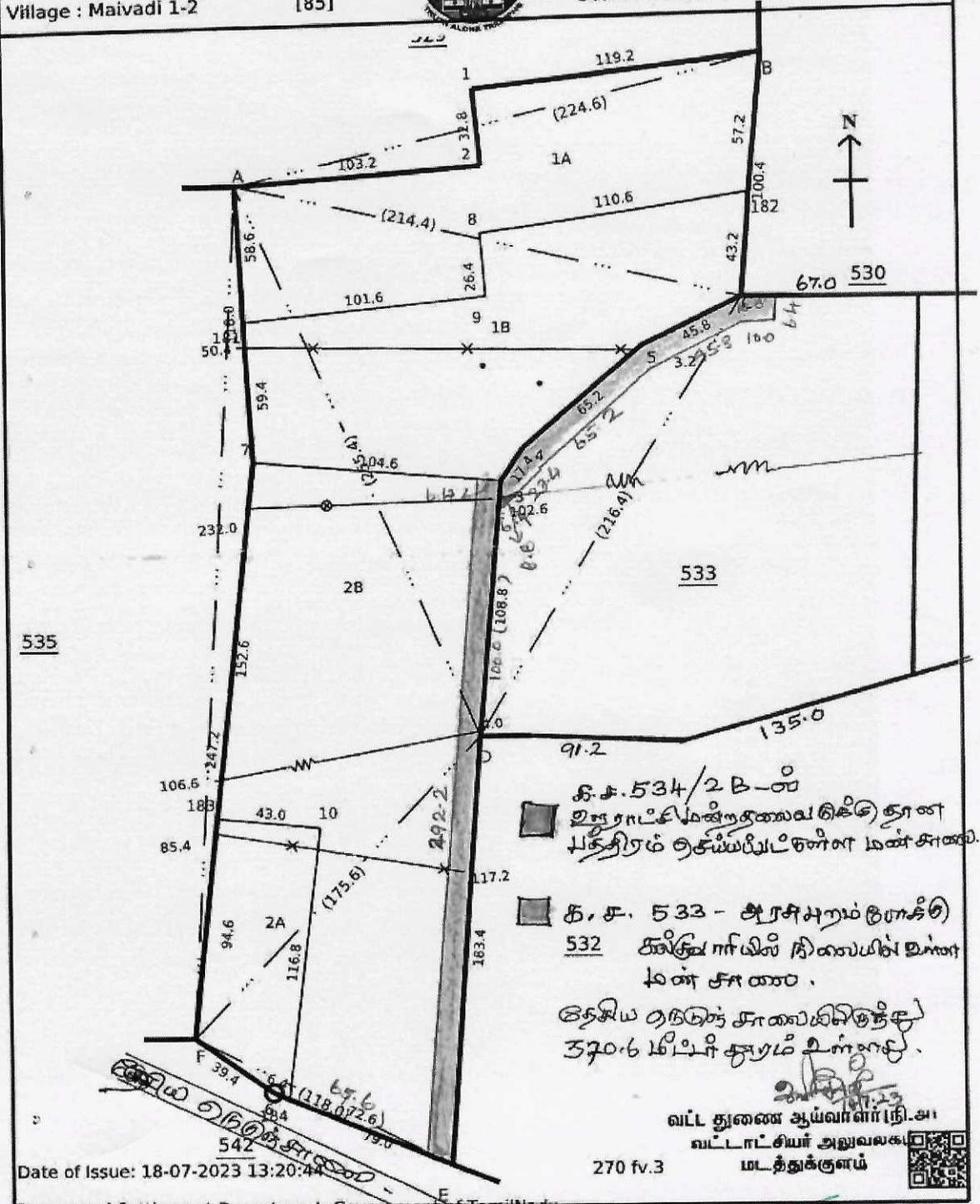
[85]



Survey No : 534

Area : Hect 05 Ares 49.00

Scale : 1 : 2000



க.ச. 534/2B-00
 உதராட்சிமன்றத்தலைவரிடத்திலிருந்து தான
 பத்திரம் ஒதுக்கப்பட்டதன் மூலம் உண்டான
 க.ச. 533 - அரட்சிமன்றம் (இலாகா) 532
 கலீகாரியில் நிலையின் மூலம் உண்டான
 மண் சாலை .
 இதையொட்டுக் காண்பிக்கும்
 370.6 மீட்டர் சுற்றம் உள்ளது.
 வ.உ. துணை ஆய்வாளர் நி.அ.
 வட்டாட்சியர் அலுவலகம்
 மடத்துக்குளம்

Date of Issue: 18-07-2023 13:20:44

Survey and Settlement Department, Government of Tamil Nadu

Revenue Divisional officer
 Udumalpet.

அனுப்பநர்

திரு. எம். ரொனால்டு ஷெல்டன் பெர்னாண்டஸ்,
வட்டார வளர்ச்சி அலுவலர் (கி.ஊ),
மடத்துக்குளம் வட்டாரம்.

பெறுநர்

வருவாய் கோட்டாட்சியர்,
உடுமலைப்பேட்டை.

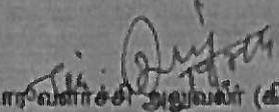
ந.க.எண் : 1799 /2023/ஆ1

நாள்: 19. 07.2023.

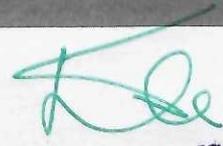
பொருள்: உத்தேச மதிப்பீடு நிர்ணயம் - திருப்பூர் மாவட்டம் -
மடத்துக்குளம் வட்டாரம் - மைலாடி 2 கிராமம் -
உடுமலைப்பேட்டை முதல் பழனி செல்லும் சாலையில் உள்ள
புல எண்:534/2பி,533 மற்றும் 530 நெ.காலையில் செல்லும்
வண்டி தடத்திற்கு தார் சாலை அமைக்கும் பணிக்கு உத்தேச
மதிப்பீடு தொகை நிர்ணயம் செய்து வழங்குதல் - சார்பு.

பார்வை: 1.உடுமலைப்பேட்டை வருவாய் கோட்டாட்சியர் அவர்களின்
அலுவலக ந.க.எண்: 060/2022/அ2 நாள்:19.07.2023

பார்வையில் காணும் கடிதத்தின்படி, திருப்பூர் மாவட்டம், உடுமலைப்பேட்டை
முதல் பழனி செல்லும் சாலை மடத்துக்குளம் வட்டாரம், மைலாடி 2 கிராமம், புல எண்:534/2பி,
533 மற்றும் 530 ஆகிய காலையில் உள்ள வண்டி தடமானது 370 மீட்டர் நீளம் மற்றும் 7
மீட்டர் அகலம் மண்பாதையை தார்சாலையாக அமைக்க ரூ.21,00,000/- (ரூபாய் இருபத்தோறு
இலட்சம்) உத்தேச மதிப்பீடு தொகை ஆகும் என்பதை பணிவுடன் தெரிவித்துக்கொள்கிறேன்.


வட்டார வளர்ச்சி அலுவலர் (கி.ஊ),
மடத்துக்குளம் வட்டாரம்.

19
19.7.23


Revenue Divisional officer
Udumalpet.